NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH

CP No. 17/58/2013
RT CP No.158/Chd/Hry/2017

In the matter of:

Shri Satya Bhushan Kaura …Petitioner

Vs.

M/s DLF Ltd.& Ors. …Respondents.

Present: Ms. Lakshmi Gurung and Mr. Yash Pal Gupta, Advocates for the petitioner.
Mr. H.L. Tiku, Senior Advocate with Mr. Prabhjot and Mr. Rohan Sharma, Advocates for respondents No.1 & 2.
Mr. Kshitij Bhardwaj and Mr. Abhinav Srivastava, Advocates for respondent No.3.

Learned counsel for both the parties are directed to file two extra copies of the Paper Book etc., respectively, in the Registry within ten days.

List the matter on 19.04.2018 for arguments.

Sd/-

(Justice R.P. Nagrath)
Member (Judicial)

Sd/-

(Pradeep R. Sethi)
Member (Technical)

March 28, 2018
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